

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:692
ANSWERED ON:29.02.2000
CIRCULATION OF FAKE CURRENCY
RAM JEEVAN SINGH

Will the Minister of HOME AFFAIRS be pleased to state:

:

- (a) whether the Government have formulated any policy to check the circulation of fake currency;
- (b) if so, the details thereof ; and
- (c) if not, the measures likely to be adopted to deal with this problem?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a) to (c): A Committee has been constituted by the Ministry of Finance on 22nd February, 2000 for examining cases of counterfeit currency notes and to recommend remedial measures that should be taken by the note printing presses from time to time. The Committee has been asked to submit its report within two months.

It may be mentioned that the Reserve bank of India issues press releases from time to time to enable the public to distinguish between genuine and fake currency notes. In order to combat counterfeiting, currency notes are also now printed with additional security features. The Central Bureau of Investigation has created a Special Unit for exclusive investigation of counterfeit currency notes. The Border Security Force has alerted its forward troops to be more vigilant so as to ensure that such currency notes are not smuggled into the country.